

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S).21214/2018

(Arising out of impugned final judgment and order dated 30-04-2018 in SA No. 198/2018 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

UTTAR PRADESH BASIC SHIKSHAK SANGH LUCKNOW & ANR. Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 109449/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 05-12-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Dr. M P Raju, Adv.
Mr. James P. Thomas, AOR
Mr. Ravi Sagar, Adv.
Ms. Kochurani C J, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Post the matter along with SLP (C) No.21346/2022.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)